

SHRI VASANT SATHE : It is not on account of shortage of coal in Bihar. It is the internal system where the coal has to get into the boiler through their own conveyer, etc. That is not working properly.

SHRIMATI KISHORI SINHA : This thermal power station is situated in my constituency and I have been raising this matter in the House several times and I also spoke to the successive Ministers.

I know the BHEL has supplied the equipment to erect the plant. Still a delay has occurred. May I know from the Hon. Minister whether there had been leaks in the machine when it was commissioned and the plant had to be shut down for repairs and even now full capacity generation is not taking place. If so, how long will it take to generate full load ?

I would also like to know from the Minister if the problems delaying full load generation were not foreseen.

SHRI VASANT SATHE : As I said, these problems are not unknown. They were known. By and large it is a fact that in the power stations in Bihar and more or less in all the northern States, the efficiency and the plant load factor compared to the national average of 51 is very low. In Bihar it is 34. This is the main reason of shortage of power availability in Bihar and in all the northern States. The most important thing therefore is to improve the plant load factor. The Central Government is willing to give all assistance. We are providing Rs. 500 crores to give assistance to these States for modernising and updating their plants so that they can have proper plants. Again it is a question of management and the total management is to be geared up to improve the plant load factor.

Issue of power bonds by NTPC

*128 **SHRI YASHWANTRAO GADAKH PATIL :** Will the Minister of ENERGY be pleased to state :

(a) whether the National Thermal Power Corporation has entered capital market with Rs. 100 crores bonds;

(b) if so, the details thereof ;

(c) the details of external loans granted/ under negotiations ; and

(d) other measures proposed to be taken to bridge the resources gap ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) to (d). A statement is given below.

Statement

(a) and (b). The National Thermal Power Corporation (NTPC) have floated 14% secured redeemable 10 lakh bonds of Rs. 1000 each, for a total amount of Rs. 100 crores, to finance part of the cost of their three gas-based combined cycle power projects. The bonds, redeemable after 7 years, will carry benefits under the Income Tax and Wealth Tax Acts and have both cumulative and non-cumulative schemes of interest. The bonds are freely transferable by endorsement and delivery and will be listed at major stock exchanges in the country. Buy-back facility for small investors is also provided for.

(c) and (d). The World Bank have committed a total amount of US \$ 2251.5 million and Special Drawing Rights of 325.6 million for NTPC's projects at Singrauli, Korba, Ramagundam and Farakka (with associated transmission systems), and for the Central Transmission Project Stage-I and the Rihand Transmission Project. The direct loans to the NTPC include £ 344 million from U.K. banks for the Rihand Super Thermal Power Project Stage-I and US \$ 45.4 million from the Skandinaviska Enskilda Banken, Sweden for financing of the H.V.D.C. back-to-back Station under the Central Transmission Project. The external loans, under negotiation, include loans from the Consortium of Swedish Banks for the Rihand-Delhi bypole Converter Station and from Italy for the steam generator package of the Farakka Stage-II project. It is proposed to raise further funds by posing new projects for World Bank assistance, selectively utilising offers for bilateral assistance, depending upon the merits of each case, and by maximising internal generation of resources.

[Translation]

SHRI YASHWANTRAO GADAKH PATIL : You have stated in your reply:

[English]

“The National Thermal Power Corporation have floated 14 per cent secured redeemable 10 lakh bonds of Rs. 1000 each for a total amount of Rs. 100 crores.”

[Translation]

I want to know the total amount subscribed so far? Will the Government allow the corporation to keep the amount with them if it exceeds Rs. 100 crores?

SHRI VASANT SATHE : According to my information, the amount floated has been fully subscribed and if it is over-subscribed and the Finance Ministry gives its concurrence, it can be retained.

SHRI YASHWANTRAO GADAKH PATIL : My second supplementary is that the Corporation needs Rs. 12,700 crores during the Seventh Plan, but the Government have made a provision of Rs. 5600 crores only and loan is being taken from the World Bank and other sources. For instance, N.T.P.C. is taking loan from U.S.A., Sweden and the World Bank for Singrauli, Korba, Ramagundam and Farakka projects. This will result in escalation of both interest and cost of production and consequently the people will have to pay more for electricity. I want to ask the Hon. Minister whether the Government propose to issue more power bonds?

SHRI VASANT SATHE : I have repeatedly said that there would be a gap of 10,000 M.W. during the Seventh Five Year Plan and about Rs. 15,000 crores would be needed to bridge this gap. If the required funds are mobilised within the country, it would be a most happy situation and in that case, there would not be any need to take loan from abroad. Therefore we shall have no hesitation in evolving any scheme under which the entire fund for the energy sector is mobilised through internal resources.

[Translation]

Power requirement of Rajasthan

* 129. **SHRI VIRDHI CHANDER JAIN :** Will the Minister of ENERGY be pleased to state :

(a) the quantum of electric power required and the extent to which it remained short of requirement at the end of the Sixth Five Year Plan in Rajasthan State;

(b) the extent of increase in power generation likely to be made in the State by each new power station during the Seventh Five Year Plan indicating the names of these new power stations;

(c) whether Rajasthan State will become self-sufficient in the matter of electricity through its own means or by obtaining special assistance from the Centre during the Seventh Five Year Plan ; and

(d) if so, how and if not, the reasons therefor ?

[English]

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) to (d). A statement is given below.

Statement

(a) During 1984-85, the energy availability in Rajasthan was 5903 million units as against the estimated requirement of 6570 million units.

(b) It is envisaged that in the State's Seventh Plan, about 385 MW will be added to Rajasthan's own power generating capacity, as follows :

Project	Capacity Addition in the VII Plan (MW)
Kota Extension (Unit 3)	210
Ramgarh Gas Turbine	3
Mahi Bajaj Sagar	140
Mangrol	6
Charanwala	2